NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 99/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.10.2017</u>

Name of the Company:

GIPCL Projects & Consultancy Co. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVAN S. GODIAWALA ADVOCATE APPLICANT

Learned Advocate Mr. Pavan Godiawala present for Applicant.

At request of learned Counsel for applicant.

List the matter on 11.10.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 6th day of October, 2017.